

No.ACK/ACK-18-/2024

Arbitration & Conciliation Centre  
3<sup>rd</sup> Floor, East Wing, Khanija Bhavan  
Race Course Road, Bengaluru.  
Dated: 14.10.2024

**NOTIFICATION**

**Sub:** Inviting sealed cover quotations for supply of  
01 Samsung Company A35 5G Mobile phone -reg.  
**Ref :** Board Resolution dated 27.09.2024.

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It is hereby notified that Arbitration & Conciliation Centre – Bengaluru is inviting sealed cover quotations for supply of One Samsung Company A35 5G Mobile phone. Hence, who so ever interested may submit the quotation.

**Terms and Conditions**

8. The rates have to be quoted inclusive of tax/GST and other charges if any, the rates once furnished in the quotation should not be increased, after its acceptance.
9. The payment will be made through NEFT to the Firm's Bank Account only, after satisfaction of the goods supplied.
10. Supply should be made within 07 days from the date of placing the order.

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11. The Arbitration and Conciliation Centre, Bengaluru reserves the right to cancel the Purchase Order at any time, if the supply is found to be not satisfactory.
12. The Arbitration and Conciliation Centre, Bengaluru reserves the right to accept the lowest quotation or any quotation and also reserves the right to accept or reject any quotation without assigning any reasons.
13. The sealed cover quotations should be addressed to the Director, Arbitration and Conciliation Centre, Bengaluru and to be submitted to Tappal Branch of this office on or before 21.10.2024 at 05.00 p.m. by superscribing **“QUOTATION FOR SUPPLY OF WEB CAMERAS”**
14. The quotations will be opened on 24.10.2024 at 12.00 noon in the Chambers of the undersigned.

Sd/-  
**(DINESH HEGDE)**  
Director,  
Arbitration and Conciliation Centre,  
Bengaluru